

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.447/2015

New Delhi this the 27th day of September, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble K.N. Shrivastava, Member (A)**

Vikas Kumar, aged 26 years,
S/o Shri Sompal Singh,
R/o Shyam Nagar, New Basti,
Roorkee, Distt. Haridwar (UK)

- Applicant

(By Advocate: Mr. Yogesh Sharma)

VERSUS

1. Union of India through
General Manager,
Northern Railway,
Baroda House, New Delhi
2. The Chairman,
Railway Recruitment Cell,
Lajpat Nagar-I, New Delhi-24
3. The Divisional Railway Manager,
Northern Railway,
Muradbad Division, Muradabad (UP)

(By Advocate: Mr. A.K. Srivastava and Mr. R.N. Singh)

O R D E R (Oral)

Mr. V. Ajay Kumar, Member (J):

When the matter is taken up for hearing, learned counsel for the applicant submits that grievances of the applicant have already been redressed by the respondents. He thus seeks leave of this Tribunal to withdraw the OA. Accordingly, the OA is dismissed as withdrawn. No costs.

**(A.K. Shrivastava)
Member (A)**

(V. Ajay Kumar)
Member (J)